

**PUNJAB VIDHAN SABHA**  
**BILL NO.9-PLA - 2020**  
**THE PUNJAB APPROPRIATION BILL, 2020**

A

BILL

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year, 2019-2020.

BE it enacted by the Legislature of the State of Punjab in the Seventy first Year of the Republic of India as follows:-

1. This Act may be called the Punjab Appropriation Act, 2020. *Short title*
2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those, specified in column 5 of the Schedule, appended to this Act, amounting, in the aggregate to a sum of ₹ 35674312000 (Three Thousand Five Hundred Sixty Seven Crore Forty Three Lac and Twelve Thousand rupees only) towards defraying several charges, which will come in the course of payment to be made during the financial year, 2019-2020 in respect of the services and purposes, specified in column 2 of the said Schedule. *Issue of ₹ 35674312000/- out of the Consolidated Fund of the State of Punjab for the financial year, 2019-2020.*
3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year 2019-2020. *Appropriation.*
4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail. *Overriding effect of the Act*

<b>SCHEDULE</b>					
Demand No.	Service and purposes	Sums not exceeding			
		Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
		Rs.	Rs.	Rs.	
1	Agriculture	Revenue	3,000	11,654,000	11,657,000
		Capital	-	0	0
2	Animal Husbandry, Dairy Development and Fisheries	Revenue	76,313,000	0	76,313,000
		Capital	6,000	0	6,000
3	Co-operation	Revenue	1,000	0	1,000
		Capital	-	0	0
4	Defence Services	Revenue	158,366,000	0	158,366,000
	Welfare	Capital	-	0	0
5	Education	Revenue	983,805,000	52,763,000	1,036,568,000
		Capital	-	0	0
6	Elections	Revenue	7,000	0	7,000
		Capital	20,000,000	0	20,000,000
7	Excise and Taxation	Revenue	65,346,000	1,229,000	66,575,000
		Capital	-	0	0
8	Finance	Revenue	9,000	1,988,350,000	1,988,359,000
		Capital	-	0	0
9	Food, Civil Supplies and Consumer Affairs	Revenue	-	0	0
		Capital	1,600,361,000	0	1,600,361,000
10	General Administration	Revenue	90,529,000	2,130,000	92,659,000
		Capital	-	0	0
11	Health and Family Welfare	Revenue	1,295,002,000	7,450,000	1,302,452,000
		Capital	1,000	0	1,000
12	Home Affairs	Revenue	2,000	3,660,000	3,662,000
		Capital	51,097,000	0	51,097,000
13	Industries & Commerce	Revenue	4,051,754,000	130,000	4,051,884,000
		Capital	297,200,000	0	297,200,000
14	Information and Public Relations	Revenue	8,072,000	0	8,072,000
		Capital	-	0	0
15	Water resources	Revenue	856,610,000	112,722,000	969,332,000
		Capital	17,000	0	17,000
16	Labour	Revenue	2,000	0	2,000
		Capital	0	0	0

17	Local Government	Revenue	7,738,230,000	0	7,738,230,000
		Capital	1,000	0	1,000
18	Personnel	Revenue	63,081,000	11,979,000	75,060,000
		Capital	74,000,000	0	74,000,000
19	Planning	Revenue	1,506,000	0	1,506,000
		Capital	86,600,000	0	86,600,000
20	Power	Revenue	3,034,601,000	170000	3,034,771,000
		Capital	2,000	0	2,000
21	Public works	Revenue	-	200000	200000
		Capital	1,000	0	1,000
22	Revenue, Rehabilitation and Disaster Management	Revenue	3,363,072,000	4,311,000	3,367,383,000
		Capital	173,801,000	0	173801000
23	Rural Development and Panchayats	Revenue	2,486,959,000	0	2486959000
		Capital	9,000	0	9,000
24	Science, Technology and Environment	Revenue	3,000	0	3,000
		Capital	60,152,000	0	60152000
25	Social Security, Women & Child Development	Revenue	2,994,626,000	0	2994626000
		Capital	-	0	0
26	State Legislature	Revenue	12,247,000	600000	12,847,000
		Capital	-	0	0
27	Technical Education and Industrial Training	Revenue	2,000	0	2,000
		Capital	2,000	0	2,000
28	Tourism and Cultural Affairs	Revenue	142,080,000	0	142080000
		Capital	-	0	0
29	Transport	Revenue	115,944,000	0	115944000
		Capital	199,230,000	0	199230000
30	Vigilance	Revenue	3,732,000	1595000	5,327,000
		Capital	-	0	0
31	Employment Generation and Training	Revenue	758,125,000	0	758125000
		Capital	-	0	0
32	Forestry and wild life	Revenue	2,151,893,000	1906000	2,153,799,000
		Capital	-	0	0
33	Governance reforms	Revenue	2,000	0	2,000
		Capital	-	0	0
34	Horticulture	Revenue	5,000	3112000	3,117,000
		Capital	-	0	0
35	Housing and Urban Development	Revenue	-	0	0
		Capital	11,700,000	0	11700000

36	Jails	Revenue	234,245,000	0	234245000
		Capital	-	0	0
37	Law and Justice	Revenue	41,002,000	137730000	178,732,000
		Capital	-	0	0
38	Medical Education and Research	Revenue	2,000	0	2,000
		Capital	2,000	0	2,000
39	Printing and Stationery	Revenue	21,248,000	0	21248000
		Capital	1,000	0	1,000
40	Sports and Youth Services	Revenue	1,000	0	1,000
		Capital	10,000,000	0	10,000,000
41	Water Supply and Sanitation	Revenue	-	0	0
		Capital	2,000	0	2,000
42	Social Justice, Empowerment and Minorities	Revenue	9,000	0	9,000
		Capital	-	0	0
	<b>Total</b>	<b>Revenue</b>	<b>30,748,436,000</b>	<b>2,341,691,000</b>	<b>33,090,127,000</b>
		<b>Capital</b>	<b>2,584,185,000</b>	<b>0</b>	<b>2,584,185,000</b>
	<b>Grand Total</b>		<b>33,332,621,000</b>	<b>2,341,691,000</b>	<b>35,674,312,000</b>

**STATEMENT OF OBJECTS AND REASONS**

The Bill is introduced in pursuance of clause (1) of Article 204 of the Constitution of India, read with Article 206 thereof, to provide for the appropriation out of the Consolidated Fund of the State of all money required to meet the expenditure charged on the Consolidated Fund and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure of the State Government, for the financial year 2019-2020.

**MANPREET SINGH BADAL,**  
Minister for Finance, Punjab.

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The Governor has, in pursuance of clause (1) and (3) of Article 207 of the Constitution of India, recommended to the Punjab Legislative Assembly, the introduction and consideration of the Bill.

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CHANDIGARH

**SHASHI LAKHANPAL MISHRA**

THE 27<sup>TH</sup> FEBRUARY, 2020

SECRETARY

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**N.B. - The above Bill was published in the Punjab Government Gazette (Extraordinary), dated the 27th February, 2020 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).**

*10208/02-2020/Pb. Govt. Press S.A.S. Nagar*